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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.05.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 66/BB/2017	For hearing	Sec 7 of I&B code 2016	Axis Bank Ltd	Cyril AmarchandM angaldas	Lotus Shopping Centres Pvt. Ltd.	Thiru & Thiru, Advocates Shri Milind Dange Counsel for RP

ADVOCATE FOR PETITIONER/s:

SINDHU S RAO
TANVI KISHORE
FOR CYRIL AMARCHAND MANGALDAS

ADVOCATE FOR RESPONDENT/s:

MANIK BT
For them & them. Respondent
Advocate for R.P.
Milind Dange, Advocate

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28/05/2019

ORDER

Heard Ms.Sindhu S. Rao along with Ms.Tanvi Kishore, learned Counsel for the Petitioner and Shri Manik B.T., learned Counsel for the Respondent and Shri Milind Dange, learned Counsel for R.P.

Order Reserved in I.A. No.245 of 2019.


MEMBER (T)

Puja


MEMBER (J)

Verified

Court Officer